

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 406/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Gillette Diversified Operations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	MR. SIMIL PURDHIT	ADVOCATES, i/b Cyril Amarchand Mangaldas, Adv- ocates for the Petitioner Co.	
2.	MR. TAPAN DESHPANDE		
3.	MS. PRIYA PATWA		

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017

CSP 397/230-232/NCLT/MB/MAH/2017

CSP 398/230-232/NCLT/MB/MAH/2017

CSP 406/230-232/NCLT/MB/MAH/2017

CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)